

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
S.A. No.86 of 2013

Md. Isarullah

...Appellant

Versus

Md. Ismail & ors.

....Respondents

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Coram: HON'BLE MR JUSTICE RAJESH KUMAR

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For the Appellant : Mr. J.N. Upadhyay. Advocate

For the Respondent :  
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08/03.09.2021: As a last chance, three weeks' time, as prayed for, is allowed for  
removal of the defects.

(Rajesh Kumar, J.)

Ravi/-